## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 169 OF 2016**

Dated: 26<sup>th</sup> September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Maharashtra Seamless Ltd. .... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Ms. Rimali Batra

Ms. Shruti Awasthi for R-2

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>12.12.2018.</u>

(S. D. Dubey) Technical Member

(Justice Manjula Chellur) Chairperson

mk/kt